

Gowder, Shri Nanja  
Hanumanthaiya, Shri  
Kamble, Shri  
Karni Singh, Dr.  
Kesri, Shri Sitaram  
Khan, Shri Zulfiquar Ali  
Kotoki, Shri Liladhar  
Kushwah, Shri Yashwant Singh  
Laskar, Shri N. R.  
Lutfal Haque, Shri  
Meena, Shri Meetha Lal  
Menon, Shri Govinda  
Mohamed Imam, Shri J.  
Mohammad Yusuf, Shri  
Parthasarathy, Shri  
Raghu Ramaiah, Shri  
Ram, Shri T.  
Ram Swarup, Shri  
Randhir Singh, Shri  
Rao, Shri K. Narayana  
Rao, Shri Thirumala  
Rao, Dr. V. K. R. V.  
Roy, Shri Bishwanath  
Sehgal, Shri A. S.  
Sen, Shri Dwaipayana  
Sethi, Shri P. C.  
Shah, Shri Manabendra  
Shankaranand, Shri B.  
Sharma, Shri Ram Avtar  
Shashi Bhushan, Shri  
Shastri, Shri Ramanand  
Shiv Chandika Prasad, Shri  
Singh, Shri D. V.  
Sinha, Shri R. K.  
Santak, Shri Nar Deo  
Sundar Lal, Shri J.  
Suryanarayana, Shri K.  
Tapuria, Shri S. K.  
Yadab, Shri N. P.

MR. CHAIRMAN : The result\* of the division is :

Aves 26; Noes. 57.

*The motion was negatived.*

MR. CHAIRMAN : Shri MANUBHAI PATEL. He may continue next time.

\*Shri J. B. Singh also voted for AYES.

†Published in Gazette of India Extraordinary, Part II, Section 2, dated 8-5-70.

17.35 hrs  
INDUSTRIAL DISPUTES (AMENDMENT) BILL † 1970

(AMENDMENT OF SECTION 2, OMISSION OF SECTION 9B, ETC.)

SHRI UMANATH (Pudukkottai) : I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

MR. CHAIRMAN The question is :

"That the leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

*The motion was adopted*

SHRI UMANATH : I introduce the Bill.

17.36 hrs.

HALF-AN-HOUR DISCUSSION  
VISIT OF VOHRA COMMITTEE TO U. P.

श्री चन्द्रिका प्रसाद (वलिया) : सभापति जी, मेरा प्रश्न संख्या 4346 वोहरा समिति के उत्तर प्रदेश के दौरे के बारे में था। जो रिपोर्ट है उसमें आप देखेंगे कि जहाँ उस कमेटी का उत्तर प्रदेश के 50 फीसदी हिस्से में दौरा करना था वहाँ वे सिर्फ कुछ हिस्सों में ही गए हैं। इसलिए यह जो रिपोर्ट है वह अपूर्ण रही है और हमें चर्चा उठानी पड़ी है। यह जो सेन्ट्रल कमेटी की रिपोर्ट है जिसने कि उत्तर प्रदेश के फ्लड अफेक्टेड एरियाज का दौरा किया था उसके पेज दो पर वह कहते हैं :

"Meetings of the local officers were held under the Chairmanship of the Commissioners of Faizabad and Gorakhpur Divisions respectively. The Secretary, Revenue Department and Public Works Department, officers of the Irrigation and Buildings and Road Departments kindly accompanied the team."

उत्तर प्रदेश में जब फ्लड आया था तो प्रधान मंत्री स्वयं गोरखपुर कमिश्नरी गई थीं और फैजाबाद और बनारस भी गई थीं। लेकिन वोहरा कमेटी के जो अफसरान थे और जो भारत सरकार के उच्चाधिकारी थे उन्होंने बनारस कमिश्नरी के जिलों को छोड़ दिया,